

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3174
ANSWERED ON:07.12.2007
CIVIC FACILITIES TO URBAN POOR
Ahir Shri Hansraj Gangaram

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government is aware that according to National Sample Survey Organization that about seven crore poor people in the cities all over the country are living in inhuman conditions;
- (b) if so, the facts thereof;
- (c) whether the Government formulated any effective scheme to provide housing and other civic facilities to these urban poor; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION(KUMARI SELJA)

(a)&(b): Based on National Sample Survey 61st Round data, the Planning Commission has brought out the figures of number of people living below poverty line in the urban areas. The Planning Commission has used two methods - Uniform Recall Period method and Mixed Recall Period method. According to Uniform Recall Period method, the estimated number of urban residents below poverty line is 8.08 million. According to Mixed Recall Period method, the estimate is 6.82 million in 2004-05.

(c)&(d): The Government has launched Jawaharlal Nehru National Urban Renewal Mission (JNNURM) to address the issues of provision of Housing and other civic facilities for the urban poor in 63 cities in the country under the Basic Services to the Urban Poor (BSUP) Programme. Other cities/towns are covered under Integrated Housing and Slum Development Programme (IHSDP). Both BSUP and IHSDP are under implementation since December 3, 2005. The Mission period is 2005-2012.